recall of or resignation 332 bv J&Jt Governor

REFERENCE TO THE RUMOUR OF RECALL OF OR RESIGNATION BY THE J & K GOVERNOR, SHRI JAGMOHAN

SHRI MAKHAN LAL FOTE-

DAR (Uttar Pradesh): Mr. Vice-Chairman, I will just take two minutes. I am *ja* a point of order.

THE	VICE-CHAIRMAN (DR.	
BAPU	KALDATE):	No
problem,	but you must be very	
brief.		

SHRI MAKHAN LAL FOTE-DAR: I am not speaking on the subject. I have got to seek some clarification on some information from the Government. I may remind you that. .. Much heat was generated in the forenoon without throwing any light at that time which resulted in the walk out of some of our members of the BJP. That situation was created unnecessarily. Perhaps if some hon. Members would have been allowed to participate in the discussion, everybody's point of view would have come on record. That was not done. However, Members do reserve their right to speak on that subject next week. But just now information has come-I do not know whether it is a rumour or factual information-that the Governor of Jammu and Kashmir, Mr. Jagmohan has been recalled. Some say that he has been asked to resign.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu) : If it is a rumour... (*interrruptions*). ..

SHRI MAKHAN LAL FO-TEDAR : Wh;n you become the Home Minister, I will tell you.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Please address the Chair.

SHRI MAKHAN LAL FOTE-DAR: We would like to know from

the Government whether this rumour is correct. May I know whether he has resigned or he has been dismissed? May I know whether he was asked to resign? May I know whether he has been asked to resign or has he been dismissed. If so, under what circumstances?

Is it a fact that this has been happened due to firing on the mourning procession. . . (*interruptions*). . .

THE VICE-CHAIRMAN (DR. BAPU KALDATE) : No. You said that you will ask only clarification. Please don't go into that.

SHRI KAMAL MORARKA: Under what procedure, Mr. Fote-dar is speaking? I also want to speak about Andhra and what Chenna Reddy is doing.

SHRI MAKAHN LAL FOTE-DAR: May I know from the Government today itself whether Mr. Jagmohan, Governor of Jammu and Kashmir has resigned or he has been dismissed ?

' SHRI V. NARAYANASAMY: We want a statement from the Government.

SHRI KAMAL MORARKA: I object.

SHRI V. NARAYANASAMAY: But we have a right to demand statement from the Government.

डा॰ ररनाकः पाण्डेय : उपसभाध्यक्ष महोदय, जगमोहन की क्या स्थिति है ? (व्यवधान) सदन को बताया जाए कि तीनों स्थितियों में क्या सत्य है ? क्या उन्होंने इस्तीफ़न दिया है, क्या उनको वापिस बुलाया गया है, क्या उनको सस्पेंड किया गया है ? (व्यवधान)

SHRI KAMAL MORARKA: Tomorrow you will read it in newspapers. 333 Statement by

334

श्री विश्वजोत सिंह पृथ्वीजीत सिंह: कुछ भी हो, लोकरांव की विजय है।

उपसमाब्यक्ष (डा० बापू कालवाते) : वी० पी० सिंह जी, यह बाहर लगाने के नारे हैं, पहां नहीं लगाइये (व्यवधान)

श्री विश्वजीत सिंह पृथ्वीजीत सिंह : मैंने नारा नहीं लगाया है, गैंने सत्य बोला है। (ध्यब्धान)

उपसमाध्यक (डा० बापू कालवाते): यह सत्य भी बाहर जाकर बं.ल सकते हो (ब्यवधान) मैं जानता हूं प्राप सत्य के बड़े प्रतिनिधि हैं, श्राप हमारे मिन्न हैं। (ब्यवधान)

श्वी विठ्ठतराव माधवराव जाधव (महाराष्ट्र) : उपसभाध्यक्ष महोदय, सत्य को नारा मत कहिए, सत्य तो सत्य होता है (ग्यवधान)

STATEMENT BY MINISTER

Re: Closure of India's Diplomatic Mission in Fiji—(Contd.)

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): Mr. Vice-Chairman, Sir, I ana grateful to the Membs.-s for a unanimous expression of Indian solidarity to back the Fijian democratic movement. This is as it shouW be. This has bee.i a part of our national heritage and a continuity of policy.

Wa are, of course, supporting the Indian migrants from here whose ford at hers went to far off land to build a new nation and its solidarity. More than that we support the partie and people who do not practise thnic or colour discrimination. As is known the Fijian Labour Party and the National Federation Party had coalesced to farm a Government under the able leadership of late Dr Bavadra. This regime was overthrown by the coups in 1987. The illegal regime's history is well known and I will not take your time in narrating it. Despite the coup; and sad demise of Dr. Bavadra the alliance betweea ths coalition partners continues. Under Mrs. Andi Kuini Bavadra's leadership, they arj sustaining their struggle for denasracy and to resist the authoritarian discriminatory rule.

Same Mernbar. reaised the question whether we lud any prior information about this. It is known that the illegal authorities in Fiji would demand that our Mission should be clo.Ji down. It could alrnait be guer.ji. The decision was not entirely uiexpected in view of the belligerjiit stance which the so-called "Interim Government" and the Fiji Military Force had maintained toward; our Mission. In June 1989, the Fiji Military Force recommended the Immediate expulsion of our Ambassador, and reduction in the status of the Embassy to that of a Consulate. Our information is that certain elements supporting the authorities had been pressing for some time for closure of our Mission.

To those hon. Members who have asked what retaliatory action we propose to take, I would answer that the most bentting response wa can give to the illegal authorities in Fiji is to unswervingly maintain our policy of supporting the restoration of democracy and racial harmony in Fiji. We will not be deterred by any steps taken by the so-called "Interim Government" in Suva. As I had stated yesterday we shall continue to oppose racial discrimination wherever it is practised and in whatever form.

My attention was also drawn as to whether they have a Mission here or not and what we are doin